

I.A. No.1578 of 2012

Mr. Praveen Akhouri- learned counsel for the appellant submits that he will press the instant interlocutory application after depositing the decretal amount.

List this interlocutory application after proof of depositing the decretal amount by the appellant is filed.

(Anil Kumar Choudhary, J.)

Animesh/

F.A. No.75 of 2011

This appeal will be heard.

Admit.

Call for the lower court records.

List this appeal under the heading "For Hearing" after receipt of the lower court records.

(Anil Kumar Choudhary, J.)

Animesh/